

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 465 OF 2006

Applicant/s S.M. Ahmed Respds. V. or 2m

Advocate for Applicant/s Mr Z.A. Farooqi Advocate for Respondent/s A.C. Mishra
Mr. K.N. Kadiyala

Notes of the Registry	Orders of the Tribunal	Sheet No.
Vakalatnama filed by Shri U.P. Tiwari on behalf of all respondents. The same is kept on record. <u>for</u> 25/4/11	24-3-2011 Honble Mr. S.N. Shukla Esq. Am Honble Mr. Sanyal Karan Esq. Am None for the parties list on 29-4-2011. <u>for</u> Am 29-4-11 Hon. Mr. Justice S.C. Sharma, J.M. Honble Ashok Kumar, A.M. No item left. List for 23-5-11. <u>Bal</u> Am 23.5.2011. Hon. Mr. Justice S.C. Sharma, J.M. Hon. Mr. D.C. Lakher, Am. Even at the time of revising of the list none is responding for the applicant. However, Shri U.P. Tiwari, Advocate is present for the respondents. Hence the O.A. is dismissed in default of the applicant. <u>for</u> 26/9/12	1 Am
	<u>for</u> A.M. <u>for</u> J.M.	

Contd. On Sheet No. _____